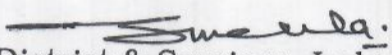


OFFICE OF DISTRICT & SESSIONS JUDGE, PANCHKULA.

ORDER

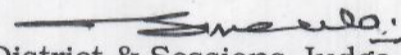
In partial modification of this office order bearing Endst. No. 4752-70 dated 22.07.2020, the filing of cases before Family Court Panchkula is increased from 10 to 15 (including not more than 5 petitions u/s 13B of HMA) in a day. The cases shall be accepted on the day prior to the duty day, as per roster, of the Presiding Officer, Family Court, Panchkula,


District & Sessions Judge,
Panchkula.

Endst. No. 5364-66 Dated 18-08-2020

Copy forwarded to the following for information and necessary action :

1. Concerned Judicial Officer posted in this Sessions Division.
2. The President, Bar Association, Panchkula & Kalka.
3. SO/SA to upload the order on the website of this office.
4. Judicial Branch/Suvidha Centre of this office.


District & Sessions Judge,
Panchkula.